

Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, J&K

Notification

Jammu, the 19th January, 2022

S.O. 22 .-In exercise of the powers conferred by sections 41 and 42 of the Indian Forest Act, 1972 (16 of 1927), the Lieutenant Governor hereby direct that the following amendments shall be made in the Jammu and Kashmir Forest Produce Transit Rules, 2020; namely:-

(1) **In sub rule (1) of rule 2**, after clause i, the following shall be inserted as clause ia; namely:-

“ia. **Transit Permit**” means transit permit issued under these rules and shall include Transit Pass/No Objection Certificate generated through online National Transit Pass System.”

(2) **In sub-rule (4) of rule 5**, after the words “bill system”, the words “or Transit Pass/No Objection Certificate generated through National Transit Pass System” shall be added.

(3) **Following proviso shall be added to sub-rule (1) of rule 6:-**
“Provided that no fresh transit permit is required in lieu of Transit Pass/No Objection Certificate generated through online National Transit Pass System at the time of import of forest produce into the Union Territory.”

By order of the Lieutenant Governor.

Sd/-

(Sanjeev Verma), IAS

Commissioner/Secretary to the Government

Dated:- 19 .01.2022

No. FST-Gen/8/2021-02

Copy to the:-

1. Secretary, MOEF&CC, Government of India
2. Joint Secretary (Jammu, Kashmir & Ladakh) Ministry of Home Affairs, Govt.
3. Principal Secretary to the Hon`ble Lieutenant Governor.
4. Principal Secretary to the Government, General Administration Department
5. Secretary to the Government, Department of Law, Justice and PA.
6. Principal Chief Conservator of Forests (HoFF), J&K.
7. PCCF/Chief Wildlife Warden, J&K.
8. Director, Archives, Archeology and Museums, J&K.
9. Private Secretary to Chief Secretary, J&K.
10. PS to the Commissioner/Secretary to the Government, Forest, Ecology and Env. Deptt.
11. I/C website/Notification file

(Vivek Phonsa), JKAS

Deputy Secretary to the Government